

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

In conformance with the order dated 19.05.2022 of the Hon'ble Supreme Court of India in *Suo Moto Writ (Criminal) No.2 of 2020 in Re "Expeditious Trial of Cases under Section 138 of NI Act, 1881"* the following shortlisted officials (*retired from this establishment*) engaged on contractual basis (*for a period of one year*) are hereby posted as Stenographer with the Special Courts (NI Act) in the Districts/Presiding Officer as mentioned against their name **w.e.f. 01.09.2022:**

Sl. No.	Name	Place of Posting
1.	Ms. Usha Arora W/o Late Sh. Govind Arora	Stenographer in the Special Court (NI Act), Central District, Tis Hazari Courts, Delhi.
2.	Sh. HariKrishan Singh S/o- Late Sh. Mohinder Singh	Stenographer in the Special Court (NI Act), New Delhi District, Patiala House Courts, New Delhi.
3.	Ms. Sunita Kumari Seth W/o Sh. Pardeep Seth	Stenographer in the Special Courts (NI Act), South-West District, Dwarka Courts, New Delhi.
4.	Sh. Pitamber Lal Vaish S/o Sh. Babu Ram Vaish	Stenographer in the Special Courts (NI Act), South-East District, Saket Courts, New Delhi.
5.	Ms. Leelamma Gigi W/o Sh. Gigi M. George	Stenographer in the Special Courts (NI Act), South District, Saket Courts, New Delhi.
6.	Sh. Sher Singh S/o- Late Sh. Gopal Ram	Stenographer in the Special Court (NI Act) of Sh. C. K. Chaturvedi, Presiding Officer (in whichever district he will be posted).

**Note:** All the aforesaid shortlisted stenographers (contractual) are hereby directed to report on 01.09.2022 to the Ld. Presiding Officers in their respective Districts in which they have been deputed/posted.

GIRISH  
KATHPALIA

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KATHPALIA  
Date: 2022.08.29 11:52:24 +05'30'

(Girish Kathpalia)  
Principal District & Sessions Judge (HQs)

No. 1513 / 64796-832 / Admn-I/T&P/HQs/2022

Dated, Delhi the 29 <sup>th</sup> AUG 2022

**Copy forwarded for information and necessary action to:**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, South-West/New Delhi/South/South-East, New Delhi.
3. The Officers concerned.

4. The Sr. A.O/A.O ( J), Central District. Tis Hazari Courts, Delhi
5. All the DDOs, Accounts Branches. Central/South-West/New Delhi/South/South-East, Delhi/New Delhi for further necessary action as per rules.
6. The Dealing Assistants, Personal File. Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. Ms. Usha Arora W/o Late Sh. Govind Arora, R/o - BS- 44-B, Shalimar Bagh, Delhi.
9. Ms. Sunita Kumari Seth W/o Sh. Pardeep Seth, R/o WZ-24, GF, Bal Udhyan Road, Uttam Nagar, New Delhi-110059.
10. Sh. Sher Singh S/o Late Sh. Gopal Ram, R/o Vill & PO- Sujdola, Distt- Jhunjhunu, Rajasthan -333031.
11. Ms. Leelamma Gigi W/o Sh. Gigi M. George, R/o 20/165, DDA Flats, Dakshinpuri Extn, New Delhi-110062
12. Sh. Pitamber Lal Vaish S/o Sh. Babu Ram Vaish, R/o -31, Top Floor, Vijay Block, Laxmi Nagar, Behind Nathu Sweets, Delhi- 110092.
13. Sh. HariKrishan Singh S/o- Late Sh. Mohinder Singh, R/o- C-17, Navrachna Apartments, Karkardooma, Delhi.
14. The Personal Office of the Undersigned.

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Principal District & Sessions Judge (HQs)  
Delhi  
